

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3716
ANSWERED ON:20.03.2013
FUNDS FOR SSA
Patil Shri C. R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has not sanctioned full budget allocation to Gujarat under the Sarva Shiksha Abhiyan (SSA) to complete the entire infrastructure and other facilities latest by March, 2013 as per the provisions made in the RTE Act, 2009;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to sanction deducted budget amount as a supplementary budget;
- (d) if so, the details thereof; and
- (e) the time by which the remaining amount is likely to be allocated?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) to (c) Central funds under the Sarva Shiksha Abhiyan (SSA) are released in instalments to the States/UTs for the implementation of interventions approved under the Annual Work Plan & Budget (AWP&B) of that State, based on the pace of expenditure and progress of implementation of the programme. On the basis of these criteria, rs 1,13,918.08 lakh had been released in two instalments to the State of Gujarat towards the Central Government's share. As per the information reported by the State, rs 540 crore was the unspent balance available as on 31st December, 2012 under the SSA.
- (d) & (e) No State, including Gujarat has been considered for a supplementary Annual Work Plan & Budget under the SSA for 2012-13.